

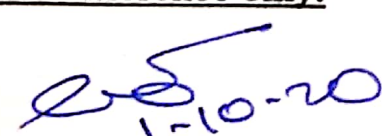
IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 03-10-2020
MORNING SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLA INANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	OS 513/2014	HEARING	TNB	NK
2	OS 511/2015	HEARING	TNB	RN
3	OS 251/2018	HEARING	DM	JBD
4	FDP 6/2009	HEARING	SN	TSN
5	OS 381/2019	HEARING	HM	NC
6	MIS 15/2012	HEARING	TSR	AK, BCM
7	OS 243/2020	HEARING	PR	-
8	OS 473/2014	HEARING	HNR	RM
9	EX 8/2013	HEARING	AKM	BKGR
10	OS 163/2019	HEARING	VC	-
11	OS 241/2016	HEARING	DASK	KMN
12	FDP 9/2012	HEARING	RM	LS, AK
13	OS 397/2019	HEARING	JBD	CGR
14	OS 241/2009	F/D.EVIDENCE	BDS	NSK
15	CRL MIS. 27/2020	ENQUIRY	CP	ABSENT

AFTERNOON SESSION

1	MIS 5/2011	ARGUMENTS	ARN	SN
2	OS 505/2019	HEARING	MKM	DAS
3	OS 311/2019	HEARING	RP	CNS
4	OS 59/2017	HEARING	MKM	HMP
5	OS 439/2019	HEARING	KLP	DMR
6	OS 487/2011	HEARING	BSM	KRISHNAPPA
7	OS 489/2015	HEARING	MKM	ANL
8	P & SC 3/2015	HEARING	NSA	-
9	OS 537/2012	HEARING	MM	BMB
10	OS 23/2014	HEARING	MR	ANG, APS
11	OS 357/2019	ORDERS	RUPA	HMM
12	OS 65/2011	ORDERS	MKM	BMA
13	CC 1095/2017	ORDERS	APP	MA
14	CC 916/2017	ORDERS	APP	SN
15	OS 3/2011	ORDERS	RM	EXPARTE
16	CRL MIS. 83/2020	ORDERS	CVK	ABSENT
17	CRL MIS. 84/2020	ORDERS	CVK	ABSENT
18	CRL MIS 158/2020	ORDERS	CVK	ABSENT
19	OS 225/2015	ISSUES	NB	DSJ

NOTE: Evidence will be recorded through Video conference only.


Prl. Civil Judge & JMFC
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High court of Karnataka.